

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )  
(Chennai Circuit Bench)

Appeal No. 152 of 2012

Dated : 7<sup>th</sup> January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Soham Mannapitlu Power Pvt. Ltd. ...Appellant(s)  
Versus  
Karnataka Power Transmission Corporation Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent (s) : Mr. Sriranga S. for R-2

ORDER

On being mentioned, at the request of the Learned Counsel for the Respondent post the matter for further hearing on 12.2.2013 at Chennai Circuit Bench.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

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